NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : CP/17/2017

NAME OF THE PETITIONER(S) : S.P. VELUMANI

NAME OF THE RESPONDENT(S) : MAGNUM SPINNING MILLS INDIA PVT LTD

UNDER SECTION : 241/242 OF COMPANIES ACT 2016

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

1. S. Marjula sori, Adr For ESR & CO, CBE RPPLICOURY

2. A. Srivastava for Shanker

for Respondents

<u>ORDER</u>

Counsels for both the parties are present. Counsel for the Respondent submitted that there is no objection to amend the petition. Counsel for the Petitioner is directed to file the amended petition by providing copy to the other side. Counsel for the Respondent is directed to file reply by next date of hearing. Put up on **01.01.2018** at **10.30 A.M.**

MEMBER (JUDICIAL)

ghk